

(b) The Report of the 'Reviewing Committee' was received by the Government in the 1st week of November, 1954. Its examination was taken up in the 2nd week of the same month.

CONSTRUCTION OF MOTORABLE ROADS

*1240. **Shri Dasaratha Deb:** Will the Minister of Transport be pleased to state:

(a) whether the scheme for providing a motorable road from Teliamura to Amarapur has been abandoned;

(b) if not, when the construction work is expected to be undertaken; and

(c) the total estimated cost of construction of this particular road?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No.

(b) During the current financial year.

(c) Rs. 18.75 lakhs.

LIGHT-HOUSES

*1241. **Shri M. S. Gurupadaswamy:** Will the Minister of Transport be pleased to state:

(a) the progress made in the improvement and development of light-houses in the country during the current year;

(b) the amount sanctioned for this purpose for the current year;

(c) the amount spent so far out of this sum;

(d) the total value of the light-house equipment for which the orders have been placed abroad; and

(e) by what time the equipment is expected to arrive?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) A statement is placed on the Table of the House. [See Appendix V, annexure No. 41.]

(b) Rs. 50 lakhs.

(c) The amount of expenditure so far adjusted is Rs. 2.67 lakhs.

(d) Rs. 15,48,165.

(e) Equipment costing Rs. 9,52,103 is expected to arrive before March, 1955 and the remainder before the end of December, 1955.

EXPORT OF GINGER

*1242. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state:

(a) the efforts made by Government for export promotion in respect of ginger;

(b) whether it is a fact that U.K. and U.S.A. have cut down their exports of this article; and

(c) if so, by what percentage, from 1950-51 to 1953-54?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement is placed on the Table of the Sabha. [See Appendix V, annexure No. 42.]

MOTOR VEHICLES AMENDMENT

*1243. **Sardar Hukam Singh:** Will the Minister of Transport be pleased to state:

(a) whether the proposal to bring forward the Motor Vehicles Amendment Bill still exists;

(b) if so, when that Bill is likely to be introduced; and

(c) what are the reasons for the delay in introducing the Bill?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) and (c). The draft of the Bill, which was almost ready for introduction, is being reviewed in the light of certain recent judicial pronouncements and the Bill will be introduced as soon as possible.